

23

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No399 & 400/2018 in CP No. 257/241/HDB/2017
NAME OF THE COMPANY	RMC Packaging Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Jali Srinivas Reddy & Another
NAME OF THE RESPONDENT(S)	RMC Packaging Systems Pvt Ltd & 6 Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Srikanth for T. Surya Sankh	Adv	9849034027	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Venkatesh Naghara Namana Sahithi Nomula	Adv.	9676078105	

ORDER

IA 400/2018 is filed on behalf of Petitioner to receive additional documents filed along with the Application. Notice is given to the Counsel for Respondent on this Application today. It is come up for hearing. I heard both the sides in IA 400/18. This Application is filed to receive additional documents. Counsel for Respondents reported no objections but documents to be received subject to proof and relevancy. In the result, IA 400/2018 is allowed and additional documents filed along with Application is received subject to relevancy and proof if any vide separate orders.

IA 399 is taken up for hearing. Counter is filed on behalf of Respondents. Heard both sides. List it for orders on 04.10.2018. However, Company is directed not to allot shares to the subscribers under Rights Issue till 04.10.2018 as IA is listed for orders on 04.10.2018.

List the main matter on 04.10.2018.

Member (J)

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